

F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 29.9.2011

ORDER NO. 201 OF 2011


The Hon'ble President has been pleased to order the following sitting commencing from 03/10/2011 to 28/10/2011 for CESTAT, Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Jyoti Balasundaram, Vice-President and Hon'ble Mr. Rakesh Kumar, Member (Technical)	On 10.10.11 & 11.10.11 AND 17.10.11 to 19.10.11 (Except alternate Fridays)	All Excise Division Bench matters
Hon'ble Ms. Archana Wadhwa, Member (Judicial) & Hon'ble Sh. Rakesh Kumar, Member (Technical)	From 03.10.11 to 07.10.11 And 20.10.11 to 28.10.11 (except alternate Fridays)	All Customs and Service Tax matters
Hon'ble Ms. Archana Wadhwa, Member (Judicial) & Hon'ble Sh. Mathew John, Member (Technical)	10.10.11 And 17.10.11 to 19.10.11 (Except alternate Fridays)	All Customs and Service Tax matters
Hon'ble Mr. D.N. Panda Member (Judicial)	From 03.10.11 to 07.10.11	All Single Member matters.
Hon'ble Mr. D.N. Panda, Member (Judicial) & Hon'ble Mr. Mathew John, Member (Technical)	From 24.10.11 to 28.10.11 (except alternate Fridays)	All Excise Division Bench matters
Hon'ble Mr. Ashok Jindal, Member (Judicial) & Hon'ble Mr. Mathew John, Member (Technical)	On 11.10.11	All Customs and Service Tax Matters
Hon'ble Mr. Ashok Jindal, Member (Judicial) & Hon'ble Mr. Mathew John, Member (Technical)	From 12.10.11 to 14.10.11 (except alternate Fridays)	All Excise Division Bench matters
Hon'ble Mr. Ashok Jindal, Member (Judicial)	On 10.10.11	All Single Member cases
Hon'ble Mr. Rakesh Kumar, Member (Technical)	On 12.10.11 & 13.10.11	All Single Member cases
Hon'ble Mr. Mathew John, Member (Technical)	On 20.10.11 & 21.10.11	All Single Member cases

NB : Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters and Stay Application of that Bench will be heard by the other Bench.

On 14.10.11 & 28.10.11, Hon'ble Ms. Archana Wadhwa, Member (Judicial) & Hon'ble Mr. Rakesh Kumar, Member (Technical) will hear Single Member matters.

By Order


(S. Chandran)
Registrar

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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 29.9.2011

ORDER NO. 202 OF 2011


The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from 03/10/2011 to 28/10/2011 for **CESTAT, Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. S.S. Kang, Vice-President and Hon'ble Mr. Sahab Singh, Member (Technical)	From 03.10.11 & 28.10.11 (Except alternate Fridays)	All Excise Division Bench matters
Hon'ble Mr. Ashok Jindal, Member (Judicial) and Hon'ble Mr. P.R. Chandersekhran, Member (Technical)	From 03.10.11 to 07.10.11 AND 17.10.11 to 28.10.11 (Except alternate Fridays)	All Customs & Service Tax matters
Hon'ble Mr. P.R. Chandersekhran, Member (Technical)	From 10.10.11 to 14.10.11	All Single Members Matters

NB : Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters and Stay Application of that Bench will be heard by the other Bench.

On alternative Friday's date Respective Members will hear the Single Member Matters.

By Order


(S. Chandran)
Registrar

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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 29.9.2011

ORDER NO. 203 OF 2011

The Hon'ble Vice- President/HOD has been pleased to order the following sitting commencing from 03/10/2011 to 28/10/2011 for **CESTAT, Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. D.N. Panda, Member (Judicial) and Hon'ble Mr. P. Babu, Member (Technical)	From 17.10.11 to 21.10.11 (Except Fridays)	All Division Bench Matters
Hon'ble Mr. S.K. Gaule, Member (Technical)	From 21.10.11 to 28.10.11	All Single Member matters

NB: Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters.

By Order


(S. Chandran)
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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 29.9.2011

ORDER NO. 204 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from 03/10/2011 to 28/10/2011 for **CESTAT, Chennai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Jyoti Balasundram, Vice-President and Hon'ble Dr. C. Satapathy, Member (Technical)	From 03.10.11 to 07.10.11 And 20.10.11 to 24.10.11 (Except Fridays)	All Division Bench matters
Hon'ble Ms. Jyoti Balasundram, Vice-President and Hon'ble Mr. M. Veeraiyan, Member (Technical)	From 12.10.11 to 13.10.11	All Division Bench matters
Hon'ble Dr. C. Satapathy Member (Technical)	From 10.10.11 to 19.10.11 AND From 25.10.11 to 28.10.11	All Single Member matters

NB : Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters.

By Order



(S. Chandran)
Registrar

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